

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-103**  
IB-147(ND)/2020

**IN THE MATTER OF:**

Rahul Kaushik

Vs.

Shalviya Infra Private Limited

...FINANCIAL CREDITOR

...CORPORATE DEBTOR

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 28.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

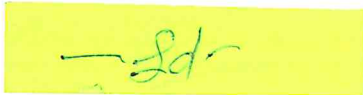
For the Applicant/FC : Mr. Inderjeet Singh, Advocate.

For the Respondent/CD :

**ORDER**

Counsel for the Financial Creditor is present. Matter stands adjourned.

List the matter on 17<sup>th</sup> February, 2021.



**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**